

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 120 of 2020

IN THE MATTER OF:

S. Subramanian

...Appellant

Versus

The Registrar of Companies, Chennai

...Respondent

Present:-

For Appellant: None.

For Respondent: Mr. P.S. Singh (ROC, Chennai).

O R D E R
(Virtual Mode)

11.11.2020 Learned counsel for Respondent needs to file Additional Affidavit in response to the Affidavit dated 21st September, 2020 vide Diary No. 22247, which was filed by the Appellant.

List the Appeal 'For Admission (After Notice)' hearing on **15th December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

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